#### COURT-II

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

#### **APPEAL NO. 220 OF 2015**

Dated: 23<sup>rd</sup> April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

### In the matter of:

M/s Tata Sponge Iron Ltd. ... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K.Parija, Sr. Adv.

Mr. R.M.Patnaik Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Rutwik Panda

Mr. G. Umapathy

Ms. Anshu Malik for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-2 & R-3

Mr. R.B. Sharma for R-4 & R-5

## **ORDER**

List this matter for hearing on <u>20.07.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

bn/kt